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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New)
C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2018**

Name of the Company: Jyotsnaben P. Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

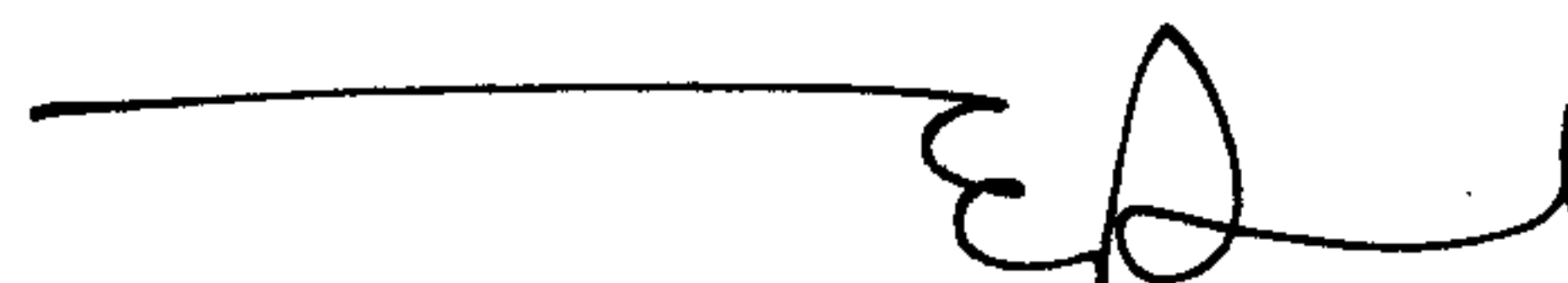
None present for the Petitioner. None ~~is~~ present for the Respondents No. 1, 2 and 4.

List the matter on 25.07.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 11th day of May, 2018.



**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**